

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 113 OF 2019 &
IA NO. 485 OF 2019**

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**GRIDCO Limited ... Appellant(s)
Versus
NTPC Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya
Ms. Tanya Sareen for R-1

Ms. Anisha Upadhyay
Mr. Nishant Kumar for R-2(a)&(b)

ORDER

List this matter for further hearing on **04.09.2019**, as agreed by learned counsel for both the parties.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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